

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

**NOTICE**

Central Government has decided to hold **ONLINE** interviews for appointment of Central Public Notaries in the State of Himachal Pradesh.

2. The candidates as per list attached are requested to get their educational qualifications documents to be verified as per schedule and venue given below:-

<b>Date</b>	<b>Serial No.</b>
<b>27.08.2022 (Saturday) (09:00 AM to 06:00 PM)</b>	<b>01 to 350</b>
<b>28.08.2022 (Sunday) (09:00 AM to 06:00 PM)</b>	<b>351 to 685</b>

**Venue**

**INCOME TAX APPELLATE TRIBUNAL  
(ITAT) KENDRIYA SADAN, SECTOR-9-A,  
CHANDIGARH-160009.**

3. Candidates are requested to bring the following documents (in original) –

- (a) High School/Class Xth Certificate;**
- (b) LLB Degree;**
- (c) Enrolment Certificate issued by Bar Council;**
- (d) Caste/ Disability Certificate (if applicable);**
- (e) Aadhar Card.**

4. The candidates who do not produce original documents shall not be allowed to participate in the ONLINE Interview process.

5. Link for attending ONLINE interview will be shared/ sent on the email address of the candidates.

5. No traveling allowance will be admissible in respect of journeys undertaken by candidates for attending the documents verification process.

**NOTARY CELL  
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